

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD

REGIONAL BENCH – COURT NO. 03

Excise Appeal No. 11713 of 2016

(Arising out of OIO-RAJ-EXCUS-000-PR-COM-01-02-16-17 dated 14/06/2016 passed by Commissioner of Central Excise, CUSTOMS (Adjudication)-RAJKOT)

Mukeshbhai Bhalabhai Solanki

.....Appellant

Sorting Supervisor, M/S Suncity Ceramics, 8-A, National Highway,
B/H Dariyalal Weigh Bridge, Trajpar,
Morbi, Gujarat

VERSUS

C.C.E. & S.T.-Rajkot

.....Respondent

Central Excise Bhavan,
Race Course Ring Road...Income Tax Office,
Rajkot, Gujarat-360001

APPEARANCE:

None appeared for the Appellant

Shri. Sanjay Kumar, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (TECHNICAL), MR. RAJU

DATE OF HEARING: 10.07.2024

DATE OF DECISION: 10.07.2024

The appeal is disposed of. For order, see order of date in Excise Appeal No. 11710 of 2016.

Prachi

(RAJU)
MEMBER (TECHNICAL)